

Foodgrain Production

48. SHRI S. R. DAMANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the total foodgrains production in 1977-78 with details for different crops;

(b) how much of it has been procured by State agencies and at what prices; and

(c) the target of production for 1978-79 and its split up among the States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The final estimate of production of foodgrains for 1977-78 has not yet become available. However, according to current reports, the production of foodgrains is expected to be around 125 million tonnes.

(b) Till 10th July 1978, a quantity of 10.1 million tonnes of foodgrains has been purchased by all the public agencies out of 1977-78 crop at the procurement prices fixed by the Government. The procurement prices fixed by Government for various Kharif and rabi crops for 1977-78 are as under:

Paddy	Rs. 77 per quintal
Rice	The procurement prices for different varieties of rice fixed by Govt. of India for Andhra Pradesh, Haryana, Madhya Pradesh, Punjab and Uttar Pradesh are indicated in the enclosed statement—I.
Jowar	Rs. 74 per quintal
Maize	Rs. 74 per quintal
Bajara	Rs. 74 per quintal
Wheat	Rs. 112.50 per quintal

(c): Statement II enclosed indicates the target for 1978-79 of production of foodgrains for individual States, Union Territories and all-India.

Statement I

Procurement prices Fixed by Government of India for various varieties of Rice.

State	Rs. per quintal.			
	Short Bold	Long Bold	Medium Slender	Short/Long Slender
1	2	3	4	5
Andhra Pradesh	123	127	138	150
Haryana	131	134	145	156
Madhya Pradesh	125	131	138	..
Punjab	130	134	144	155
Uttar Pradesh	123	127	136	148

Statement II

Targets of food-Grains Production 1978-79

State/U.T.	Lakh Tonnes 1978-79 (Target)
1. Andhra Pradesh .	98.00
2. Assam . . .	26.50
3. Bihar . . .	110.50
4. Gujarat . . .	48.00
5. Haryana . . .	55.05
6. Himachal Pradesh .	12.00
7. Jammu & Kashmir .	12.00
8. Karnataka	75.00
9. Kerala	16.21
10. Madhya Pradesh . .	127.00
11. Maharashtra . . .	105.00
12. Manipur	3.77
13. Meghalaya	1.55
14. Nagaland	1.00
15. Orissa	62.00
16. Punjab	98.00
17. Rajasthan	77.00
18. Sikkim	0.40
19. Tamil Nadu	87.25
20. Tripura	3.89
21. Uttar Pradesh . . .	215.00
22. West Bengal	95.75
TOTAL (States)	1330.87
23. U. Ts.	5.00
Total (States+U.Ts.)	1335.87
All-India Targets . . .	1260.00

NOTE.—The All India target, as fixed by the Planning Commission, is lower than the totals of States/Union Territories targets.

Variation in estimates of surplus land

149. SHRI S. R. DAMANI:

SHRI D. D. DESAI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is big variation between the estimates regarding surplus land available for distribution made by the Ministry of Agriculture and Irrigation and the Planning Commission;

(b) if so, the actual figures and the method followed by each for their calculation;

(c) the extent to which State Governments have cooperated in implementing land ceilings and distribution of surplus land; and

(d) the names of the States which have not shown urgency to this measure?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b): The estimate of ceiling-surplus land furnished by the Ministry of Agriculture is 5.32 million acres. The estimate is based on figures furnished by State Government and is tentative since the extent of surplus land has to be determined under the law. The Draft Five Year Plan (1978—83) published by the Planning Commission refers to the estimates given by the National Sample Survey (26th Round, 1971-72). It has been pointed out to the Planning Commission that it is difficult to make firm estimates since the ceiling is determined under the law which takes factors like quality of land and the size of the family into account. Besides, the ceiling refers to "standard" acre/hectare and a standard acre/hectare would be more than an ordinary acre/hectare where the quality of land is inferior. The Ministry of Agriculture and Irrigation has therefore pointed out that while